<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 226 OF 2017 & IA NOS. 452 & 451 OF 2017

Dated: 31st July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

The Kerala High Tension and Extra High Tension Industrial Electricity Consumers' Association			Appellant(s)
Vs. Kerala State Electricity Regulatory Commission & Anr.			Respondent(s)
Counsel for the Appellant(s)	:	Mr. George, Sr. Adv. Mr. Atul Shankar Mr. Vinod	

<u>ORDER</u>

Issue notice on the appeal as well as on the I.A. No. 449 of 2017 (Appln. for stay) to the Respondents returnable on 11.09.2017. Dasti, in addition, is permitted.

List the matter on <u>11.09.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt